

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:3979

ANSWERED ON:13.08.2015

Land Scam

Ranjan (Pappu Yadav) Shri Rajesh;Ranjan Smt. Ranjeet;Somaiya Dr. Kirit

Will the Minister of TEXTILES be pleased to state:

- (a) whether F.I.R. has been lodged in the case of land scam worth Rs. 1700 crore in National Textile Corporation Limited;
- (b) if so, the details thereof along with the quantum of loss of exchequer due to this scam;
- (c) whether any enquiry has been conducted in this regard; and
- (d) if so, the details thereof and the action taken against the persons found guilty in the said land scam?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE)
IN THE MINISTRY OF TEXTILES
(SHRI SANTOSH KUMAR GANGWAR)

(a): Central Bureau of Investigation (CBI) has registered a case against few individuals in the matter of transfer of part of the land of Shree Madhusudan Mills to M/s Hall & Anderson in terms of settlement arrived by National Textile Corporation Limited.

(b) to (d): The matter is under investigation of CBI.
